S.No.	Name of creditor	Annexure – 8 ate Limited; Date of commencement of CIRP; 04.11.2022(Order served to IRP dated 04.11.202 erational creditors (Other than Workmen and Employees and Government Dues) Details of claim admitted								Amount of claim not	Amount Remarks, if any of claim			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		Amount covered by guarantee	related	% of voting share in CoC	claim	mutual dues, that may be set-off		under verificati on	
					NA									